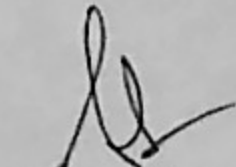


10.4.2001 Hon. Mr. Justice R.R.K. Privedi, VC
Hon. Mr. S. Dayal, A.M.

Shri C.P. Gupta holding brief
of Shri Anand Kumar Counsel for the
appellant states that this OA may
be dismissed as not pressed.
The OA is dismissed as not pressed
accordingly. No order as to costs.


A.M.


VC

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